

(ii) **Low-Power transmitters at Hinganghat, Khamgaon, Akluj, Kankauli, Washim and Akot.**

Air

(i) **New Radio Stations at Nasik, Dhule, Chandrapur, Osmanabad, Yavatmal and Satara.**

(ii) **Upgradation of power of transmitters at Bombay, Pune and Nagpur.**

(a) whether the Government have received any complaints of corruption in the undertakings/ organisations functioning under his Ministry during the last three years;

(b) if so, whether any action has been taken against the officials found guilty;

(c) if so, the details thereof; and

(d) the remedial measures taken/being taken by the Government in the matter?

[*Translation*]

**Alleged Corruption in Undertakings/
Organisations**

1800. SHRI KASHIRAM RANA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:-

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS):
(a) and (b). Yes, Sir.

(c) and (d). The details and remedial measures taken by the Government are given in attached Statement.

STATEMENT

The officers found guilty of charges of corruption were dealt with sternly and major/minor penalties were awarded in the following cases:

(1)	1.4.89 to 31.3.90	-	6
(ii)	1.4.90 to 31.3.91	-	7
(iii)	1.4.91 to 31.3.92	-	35
Total:			48

2. The remedial measures taken by the Government include surprise inspections and rotation of staff/ officers from sensitive posts from time to time.

Manufacturing of Energy Measurements Equipments

1801. SHRI GURUDAS KAMAT: Will

the Minister of POWER be pleased to state:

(a) whether some European companies manufacturing energy measurements and pollution controlling equipments have shown interest in collaborating with India; and

(b) if so, the details of the proposals